## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/58/ (IB)/2017

NAME OF THE PETITIONER(S) : KIRAN GLOBAL CHEMS LTD

NAME OF THE RESPONDENT(S) : J.MATADEE FREE TRADE ZONE PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1 HEMA SRINIVASAN MOHAMED DAVED SHERTF

COUNSEL FOR RESPONDENT

## ORDER

Counsel for petitioner called but absent. Counsel for respondents present. The Registry is directed to issue notice to the petitioner for their appearance and submissions. Put up on 19.07.2017 at 10.30 A.M

> (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)